

to cope up with the increasing business and tourist traffic; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) There is no proposal presently under consideration of Government to construct a Star category hotel at Coimbatore in the Central Sector.

(b) Does not arise.

Agitation by Bhavnagar Jehangir Vakil Textile Mills Workers

3103. SHRI NAVIN RAVANI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of prolonged agitation of Bhavnagar Jehangir Vakil Textile Mills for payment of their wages and take over of the mills by the National Textile Corporation;

(b) if so, whether Government are aware that two different expert committee reports received earlier proposed Government to take over the mills; and

(c) what is Government's response to this demand?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The workers of New Jehangir Vakil Mills, Bhavnagar have been urging for prompt and regular payment of their wages and past dues. Wages have been paid by the management of the mills upto April, 1980, though not on due dates. A Committee was formed under section 15 of the Industries (D&R) Act, 1951 to go into the affairs of this mill which has *inter alia* recommended that the unit may be taken over by the Central Government under the IDR Act and the management handed over to either National

Textile Corporation or the Gujarat State Textile Corporation. The report is presently under consideration in consultation with Government of Gujarat. Meanwhile, the Management of the Mills has filed a Special Civil Suit application in the High Court of Gujarat against any consequential action to be taken by Government. The suit is being contested.

Silk Industry in Karnataka

3104. SHRI T. R. SHAMANNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the silk industry in Karnataka State has been seriously disturbed after the silk exchange was brought into force in the State; and

(b) whether Government propose to take immediate action to correct the situation after getting a report from the Government of Karnataka and associations representing silk weavers, twistors, traders etc.?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) & (b). Some private traders and other interests in the Silk Industry have filed a writ petition in the Karnataka High Court challenging the validity of the Karnataka Silkworm Seed and Cocoons (Regulation of Production, Supply and Distribution) (Amendment) Act, 1979 under which the Silk Exchange has been set up. The matter is sub-judice.

Opening of branches of Nationalised and Rural Banks of Bihar

3105. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) what is the proposed list of new branches of nationalised and rural banks to be opened in each district of Bihar and, particularly in the districts of Madhubani and Darbhanga including the list of the existing branches:

(b) whether any policy decision has been made to ensure disposal of petitions for bank credits within a maximum limit of two months, if not, reasons therefor; and

(c) what steps are being taken to end corruption and delay in granting credits?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The branch licencing policy of the Reserve Bank of India for the period 1979-81 is directed towards ensuring that the branch expansion efforts of the commercial banks during this period are primarily devoted to opening of branches at unbanked rural and semi-urban centres in districts having a poorer banking coverage than 1 branch for every 20,000 rural/semi-urban people. Set out in the statement-I is the district-wise information for the State of Bihar showing (i) the total number of rural/semi-urban branches required as per the norm indicated above, (ii) the number of rural/semi-urban branches functioning as at the end of December 1979, and (iii) the number of licences/allotments issued/made by the Reserve Bank to the commercial banks and

pending with them as at the end of December 1979. The Reserve Bank is continuing the process of making further allotments in consultation with the State Government and the Banks.

Names of the centres to which the pending licences/allotments relate have been laid on the Table of the House on June 12, 1980 in fulfilment of an Assurance given in reply to Lok Sabha Unstarred Question No. 226 of February 1, 1980. However, in respect of the districts of Dharbhanga and Madhubani the information is set out in Statement-II.

(b) & (c). Banks have been advised to watch the disposal of loan applications and to ensure that small loan applications are disposed of within a period of 4 weeks.

All Public Sector Banks have set up vigilance cells and all cases of corruption are looked into by these cells. Important cases and cases where outsiders are involved are handed over to the local police or the Central Bureau of Investigation, whenever considered necessary, for investigation. The vigilance machinery in the banks has also been strengthened and procedure streamlined to prevent corruption.

Statement I

STATE : BIHAR

Sl. No.	District	No. of Rural/Semi-Urban branches required as per norm	No. of Rural/Semi-Urban branches functioning as at the end of Dec. 1979	No. of licences/allotments for Rural/Semi-Urban centres pending as at the end of Dec., 1979
1	2	3	4	5
1	Aurangabad	51	28	12
2	Begusarai	57	32	15

1	2	3	4	5
3	Bhagalpur	96	34	27
4	Bhojpur	100	69	23
5	Darbhanga	69	17	28
6	Dhanbid	73	95	2
7	Gaya	118	52	28
8	Giridih	69	45	2
9	Gopalganj	55	18	17
10	Hazaribagh	82	64	13
11	Katihar	57	22	14
12	Madhubani	95	46	43
13	Monghyr	132	73	45
14	Muzaffarpur	89	42	18
15	Nalanda	60	21	23
16	Nawadah	45	26	13
17	Pulama	75	42	3
18	Paschim Champaran	79	47	29
19	Patna	89	49	14
20	Purnea	140	68	53
21	Purwa Champaran	98	67	33
22	Ranchi	122	75	20
23	Rohtas	97	70	18
24	Saharsa	118	44	68
25	Samastipur	91	35	21
26	Santhal Parganas	159	106	37
27	Saran	86	36	24
28	Siwan	73	23	26
29	Singbhum	105	66	37
30	Sitamarhi	79	43	22
31	Viuhali	67	43	15
	Total	2726	1498	740

Statements II

District	Sr.No.	Name of the Centre	Classification	Name of the Bank holding Allotment/Licences
1	2	3	4	5
Darbhanga	1.	Khirmajathia	Rural Centre	State Bank of India
	2.	Karjapatti	"	"
	3.	Kaligaon	"	"
	4.	Muritha	"	"
	5.	Nimaiti	"	"
	6.	Tarouni	"	"
	7.	Newada	"	"
	8.	Jagannathpur	"	"
	9.	Pokaram	"	"
	10.	Kahua	"	"
	11.	Biroul	"	"
	12.	Korthu	"	"
	13.	Ganaun	"	"
	14.	Machita	"	"
	15.	Putai Malighour	"	"
	16.	Ujan	"	"
	17.	Darbhanga-Shivdhara Agi Market Yard	Urban Centre	"
	18.	Singhware	Rural Centre	Central Bank of India
	19.	Sonki	"	"
	20.	Muria	"	"
	21.	Siso	"	"
	22.	Suraha Chatti	"	"
	23.	Thalwara	"	"
	24.	Mohammadpur	"	"
	25.	Rayam	"	"
	26.	Simri	"	"
	27.	Ughara	"	"
	28.	Taralahi	"	"
	29.	Bithouli	"	"

District	Sr. No.	Name of the Centre	Classification	Name of the Bank holding Allotment/Licences
1	2	3	4	5
Madhubani	1.	Anrer	Rural Centre	State Bank of India
	2.	Ounsi	"	Madhubani Kshetriya Gramin Bank
	3.	Phulparas	"	"
	4.	Kamlabari	"	"
	5.	Rudrapur	"	"
	6.	Rampatti	"	"
	7.	Shivnagar	"	"
	8.	Ranghauri	"	"
	9.	Marmohan	"	"
	10.	Bhaja	"	"
	11.	Koilakh	"	"
	12.	Bhattsinar	"	"
	13.	Katli	"	"
	14.	Uchaith	"	"
	15.	Simri	"	"
	16.	Parasauni	"	"
	17.	Saharghat	"	"
	18.	Biraul	"	"
	19.	Thahar	"	"
	20.	Padma	"	"
	21.	Piprali	"	"
	22.	Madna	"	"
	23.	Chikna	"	"
	24.	Durgipatti	"	"
	25.	Tamoria	"	"
	26.	Bellwar	"	"
	27.	Kapasias	"	"
	28.	Parjaur	"	"

1	2	3	4	5
Madhubani—Contd.				
	29. Singho		Rural Centre	Madhubani Kshetriya Gramin Bank
	30. Borhar		"	"
	31. Bisanpur		"	"
	32. Chatia		"	"
	33. Bhatchura		"	"
	34. Mashwra		"	"
	35. Paitghat		"	"
	36. Siswar		"	"
	37. Suggapatti		"	"
	38. Narahia		"	"
	39. Andramath		"	"
	40. Kaukaptur		"	"
	41. Lakshaurpur		"	"
	42. Tardiha		"	"
	43. Rahua		"	"

Smuggling in areas bordering Nepal

3106 SHRI BHOGENDRA JHA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that smuggling on a big scale takes place at Raxaul, Madhapur, Jay Nagar, Basopatti, Loukaha, Nirmali and other areas bordering Nepal and Bihar; and

(b) if so, steps being taken to stop the same?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) (a): Reports received by Government do not indicate any large scale smuggling in these areas. The total value of smuggled goods seized by the Customs authorities on the entire Indo-Nepal

border was about Rs. 1.4 crores during 1979 and Rs. 55 lakhs during 1980 (upto May, 1980).

(b): Anti-smuggling measures along the Indo-Nepal border have been intensified and the field formations have been alerted to prevent any attempts at smuggling across the border.

Loan given by Nationalized Banks to Priority Sector in Surat District of Gujarat

3107: SHRI CHHITUBHAI GAMIT
Will the Minister of FINANCE be pleased to state:

(a) what was the amount and percentage of loans given by the commercial banks to the priority sector between the years 1975-77 and 1977-80 in Surat District, Gujarat;